| 1 | 2 | 3 | 4 |
|-----------|---|-----|-----|
| | (ii) Post Graduate courses not | | |
| | covered under Group I eg. MA/M | | |
| | Sc/M.Com/M Ed./M. Pharma etc. | | |
| Group III | All other courses leading to a | 570 | 300 |
| | graduate degree not covered under | | |
| | Group I $\&$ II eg. BA/B.Sc./B.Com etc. | | |
| Group IV | All post-matriculation level non- | 380 | 230 |
| | degree courses for which entrance | | |
| | qualification is High School (Class X), | | |
| | e.g. senior secondary certificate | | |
| | (class x), e.g. senior secondary | | |
| | certificate (class XI and XII); both | | |
| | general and vocational stream, ITI | | |
| | courses, 3 year diploma courses in | | |
| | Polytechnics, etc. | | |

Income-Ceiling: The annual income of parents should not be more than Rs. 2.00 lakh.

Needs for Talking Books

1195. SHRIMATI SHOBHANA BHARTIA:

SHRI N. K. SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that out of the two million blind children, only 5 per cent are educated;
 - (b) if so, the reasons therefor:
- (c) whether Government is aware that it is not feasible to convert books into Braille and thus there is a growing need for talking books; and
- (d) if so, by when does Government intend to formulate a policy for publishing of talking books?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) During Census 2001, information pertaining to disability 'In

Seeing' was collected which included 'blind' as also persons with 'low vision'. As per Census 2001, the estimated number of children with disability 'in seeing' in the age group of 5-19 is 27,74,145 and out of that 15,89,954 children are attending educational institutions.

(c) and (d) It is feasible to convert books into Braille provided there is a capacity for printing books in adequate numbers. Moreover, National Institute for the Visually Handicapped (NIVH), Dehradun, an institute under this Ministry produces talking books on compact discs (CDs) and in other digital formats for the benefit of visually impaired persons.

Division of OBC

1196. SHRI SHANTARAM NAIK: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government propose to divide Other Backward Class (OBC) into various categories;
 - (b) if so, the basis for doing so; and
 - (c) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) There is no decision at present in this regard.

(b) and (c) Do not arise.

Reservation in Private Sector

†1197. SHRI RAM VILAS PASWAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) by when Government is going to introduce the Bill regarding reservation in private sector in Parliament;
 - (b) if so, by when; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) No such proposal is under consideration of the government.

 $[\]ensuremath{^{\dagger}}\xspace$ Original notice of the question was received in Hindi.